

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.02.2025

ORDER NO. 38 of 2025 (Revised)

Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi on 28.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 28.02.2025 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	For clarifications: ST/57371/2013 & ST/50907/2014 M/s. MCM Worldwide Private Limited vs. CCE & ST - Rohtak

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,
Maya 21/2/25
(Monika Devi)
Technical Officer

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi/Notice Board/Website/Guard File/Office Copy.

Maya 21/2/25
Technical Officer